


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA (CAA). 77/230/HDB/2017 |
| NAME OF THE COMPANY | Karvy Fintech Pvt Ltd |
| NAME OF THE PETITIONER(S) | Karvy Consultants Ltd, Karvy Computershare Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Karvy Fintech Pvt Ltd |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------------------|-------------|---------------------------------|---|
| V.B. Raju for VS Raju for Applicants | Advocate | vbraju1@gmail.com 9849120942 |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

Heard Shri V.S. Raju, is the new Counsel appearing in the present case in place of Shri P. Ravi Prasad, with the consent of the previous counsel.

The Learned Counsel stated that he has submitted an affidavit dated 19.9.2017 filed on 22.09.2017. However, the same is not on record. Therefore, post the matter on 10.10.2017.


Member (T)


Member (J)